

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **07.05.2025** (WEDNESDAY)  
CHENNAI BENCH  
**VACATION COURT (HYBRID MODE)**  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 237/2025 For Stay IA No. 675/2025	Kalva Akhil VS Mr. Sreenivasa Rao Ravinthula  <b>WITH</b>	Mr.Kopal Sharraf	
2	Comp App AT) (CH) (Ins) No. 238/2025 For Stay IA No. 676/2025	Boju Vihasisit Vs Mr.Sreenivasa Rao Ravinthula  <b>WITH</b>	Mr.Kopal Sharraf	
3	Comp App AT) (CH) (Ins) No. 239/2025 For Stay IA No. 677/2025	Kalva Sudhakar Vs Mr.Sreenivasa Rao Ravinthula  <b>WITH</b>	Mr.Kopal Sharraf	
4	Comp App AT) (CH) (Ins) No. 240/2025 For Stay IA No. 678/2025	Boju Vihasisit Vs Mr.Sreenivasa Rao Ravinthula	Mr.Kopal Sharraf	
5	Comp App AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025 For Urgent Listing IA No. 681/2025	State Bank of India & 2 Ors. VS S Palaniappan	Mr.Edward James	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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